GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO.*64

TO BE ANSWERED ON THE 7^{TH} FEBRUARY, 2017 / MAGHA 18, 1938 (SAKA)

COASTAL SECURITY

*64. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the coastal areas of the country are adequately safeguarded against infiltration and terrorist attacks and if so, the details thereof;
- (b) the status of implementation of the coastal security scheme in the country, State-wise; and
- (c) the details of Marine Police Stations and other infrastructure in place along with various modern equipment sought and provided to the coastal States, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFFERED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*64 FOR 7.2.2017.

- (a): Coastal areas of the country are safeguarded by the police forces of the respective Coastal States/UTs, which have jurisdiction of upto 12 nautical miles from the coast, and by the Indian Coast Guard (ICG) and the Indian Navy, who have jurisdiction over the entire maritime zone upto 200 nautical miles, including the 12 nautical miles of territorial waters. Thus there is adequate three-tier security for the Coastal States of the country.
- (b) & (c): Ministry of Home Affairs is implementing a comprehensive and integrated Coastal Security Scheme (CSS) to strengthen security infrastructure of Police of Coastal States. Under the scheme, coastal States/UTs have operationalised 183 Coastal Police Stations (CPSs), which are equipped with 23 jetties, 97 check posts, 58 outposts, 30 barracks, 204 boats, 280 four wheelers and 546 two wheelers. The State/UT-wise details on the implementation of the CSS including the CPS and other components operational along the coastline of the country are at Annexure.

Coastal security is reviewed periodically with all stakeholders by National Committee for Strengthening Maritime and Coastal Security (NCSMCS) against threats from the Sea.

DETAILS OF IMPLEMENTATION OF THE COASTAL SECURITY SCHEME INCLUDING COASTAL POLICE STATIONS AND OTHER COMPONENTS OPERATIONAL ALONG THE COASTLINE OF THE COUNTRY

S.	Name of	Costal	Boats/	Four	Two	Jetties	Check	Out-	Barrac
No.	State/ UT	Police Stations		wheelers	wheelers		posts	posts	ks
1	Gujarat	22	30	32	125	0	25	46	-
2	Maharashtra	19	28	32	71	14	32	-	24
3	Goa	7	9	6	9	0	-	-	-
4	Karnataka	9	15	13	12	0	-	-	-
5	Kerala	8	24	26	44	0	-	-	-
6	Tamil Nadu	32	24	42	96	0	40	12	-
7	Andhra Pradesh	21	18	27	48	0	-	-	-
8	Odisha	18	15	23	41	0	-	-	-
9	West Bengal	14	18	20	28	0	-	-	6
10	Daman & Diu	2	4	5	9	2	-	-	-
11	Puducherry	4	3	5	9	1	-	-	-
12	Lakshadwee p	7	6	11	14	0	-	-	-
13	A&N Islands	20	10	38	40	6	-	-	-
	Total	183	204	280	546	23	97	58	30
